

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s RAIN AUTOMOTIVE INDIA PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	RAIN AUTOMOTIVE INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	09/02/2011
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	RoC-DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U50200DL2011PTC213635
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	1187 / 7, NAI WALLA, KAROL BAGH, NEW DELHI- 110005
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	11/12/2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	15/01/2020 (Order received on 27/01/2020)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	MAYA GUPTA Regn. No.: IBBI/IPA-002/IP-00363/2017-18/11061
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	R/o: 3685/7, Narang Colony, Tri Nagar, Delhi-110035 Mob No.: 7838777116 Email id: fcsmayagupta@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	C/o: Maya Gupta & Associates 701, Vikrant Tower No.4, Rajendra Place, New Delhi-110005 Mob: 7838777116 Email id: liq.rainapl@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	26/02/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi Bench, has ordered the commencement of Liquidation of the M/s RAIN AUTOMOTIVE INDIA PRIVATE LIMITED on **15/01/2020** (Copy of the order received on **27/01/2020**).

The stakeholders of M/s RAIN AUTOMOTIVE INDIA PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before **26/02/2020**, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means

Submission of false or misleading proofs of claim shall attract penalties.



Maya Gupta

Liquidator in the matter of

M/s RAIN AUTOMOTIVE INDIA PRIVATE LIMITED

Date: 01.02.2020

Place: Delhi